

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P. 1189/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Harshit Finlease & Investments Pvt Ltd

Section: 66 of Companies Act, 2013

ORDER

CS, Priya Vishwanathan appeared for the Petitioner. Counsel for the Petitioner states at bar that she has instructions not to proceed the Company Petition any further and to withdraw the same. In view of the statement of the Counsel for the Petitioner, the **C.P. 1189/2019** is **dismissed as withdrawn**. File be closed and consigned to record.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

29.04.2024

Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)